

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

ORDER

The Voluntary Retirement of Ms. Rohini Daniel, W/o Sh. Manoj Daniel, Sr. Personal Assistant, posted in the Court of undersigned, is hereby accepted and she stands relieved from her official duties w.e.f. 22.03.2024 (A/N). The steps to complete her pension papers and other relevant documents be taken up, as per CCS Pension Rules, subject to the Vigilance Clearance.

*[Handwritten Signature]*  
12/4/24

(Sanjay Garg-I)  
Principal District & Sessions Judge (HQs):  
Tis Hazari Courts, Delhi

No. 10728-778/Estt.-1/PF/2024

Delhi, Dated the 12 APR 2024

Copy forwarded for information & necessary action to:-

1. O/o. all the Principal District & Sessions Judge, Delhi/New Delhi.
2. The Drawing and Disbursing Officer/Sr. Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of any government accommodation.
3. The Administrative Officer (Judicial)/Branch Incharges, Administration Branch, Central District, T.H.C, Delhi.
4. The A.O. (Judicial), Litigation & Vigilance Branch, Central District, T.H.C, Delhi.
5. The concerned Pay and Accounts Office through Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. Dealing Officials, Establishment Seat/Posting & Transfer Seat/ Seniority & Promotion Seat, Admn. I, Central District, THC, Delhi.
7. Dealing Officials, ACR Cell/ Leave Seat/ Layers Seat/ Recruitment Cell/Promotion Cell/Pay Bill/Pension Cell, Central District, THC, Delhi.
8. Dealing Officials, Service Book/Computer Branch/ General Branch/ Library Branch/ Vigilance Branch, Central District, Tis Hazari Courts, Delhi.
9. All the PRO/APRO, Tis Hazari Courts/Rohini Courts/KKD Courts/PHC Courts/Saket Courts/Dwarka Courts, Delhi/New Delhi.
10. The Website Committee, THC, Delhi.
11. Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
12. Ms. Rohini Daniel, Sr. Personal Assistant, posted in the Court of Ld. Principal District & Sessions Judge (HQs), Delhi, with the direction to start process regarding surrendering of government accommodation, if occupied.

*[Handwritten Signature]*  
12/04/24

(Simmi Kapoor)  
Administrative Officer (Judicial)  
Administration Branch-I, Central District  
O/o The Principal District & Sessions Judge (HQs):  
Tis Hazari Courts, Delhi